

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.S.A. No. 526/(MAH)/2017

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 08.06.2017

NAME OF THE PARTIES: Reliance Industrial Investments & Holdings Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956
and 230 to 232 of the Companies Act 2013.

<u>S. No.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>SIGNATURE</u>
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ORDER

CSA 523/230-232/NCLT/MB/MAH/2017
CSA 524/230-232/NCLT/MB/MAH/2017
CSA 524A/230-232/NCLT/MB/MAH/2017
CSA 525/230-232/NCLT/MB/MAH/2017
CSA 526/230-232/NCLT/MB/MAH/2017
CSA 527/230-232/NCLT/MB/MAH/2017
CSA 528/230-232/NCLT/MB/MAH/2017
CSA 529/230-232/NCLT/MB/MAH/2017

List this matter on 14.6.2017

Sd/-
V. NALLASENAPATHY
Member (Technical)

Sd/-
B.S.V. PRAKASH KUMAR
Member (Judicial)